

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 108 (RE-2008) /2004-2009
NEW DELHI, DATED THE 14th November, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of Procedures (Vol. I), the Director General of Foreign Trade hereby makes the following amendments in the “Schedule of DEPB Rates” notified vide Public Notice No. 102 dated 5.11.2008.

1. Product Group: Engineering Product Code: 61

The DEPB entries for Steel items at Serial numbers 67b, 67c, 85, 326, 327, 328, 329, 330, 336, 337, 341, 342, 343, 344, 345, 350, 351, 352, 381, 386, 387A, 387B, 387C, 387D, 390 and 391 stand restored for shipments with immediate effect.

2. Product Group: Chemicals Product Code : 62

The DEPB entries for Cement at Serial numbers 842 and 899 stand restored for shipments with immediate effect.

3. Product Group: Miscellaneous Products Product Group: 90

Clause at Sl. No. 3 (i) of Public Notice 130 dated 27.3.2008 stands deleted with immediate effect.

This issues in the public interest.

Sd/-
(R. S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

-
[Issued from F. No. 01/94/180/DEPB/PN/AM09/PC-4(B)]

£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1, àÉå |ÉBÉÉÉ¶ÉxÉÉiÉÇ

£ÉÉ®iÉ °É®BÉÉÉ®

´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉäªÉ

´ÉÉÉÊhÉVªÉ ÊÊ´É£ÉÉMÉ

ÊÊ´Énä¶É BªÉÉ{ÉÉ® àÉcÉÉÊxÉnä¶ÉÉäªÉ

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 108(+ÉÉ®.<Ç-2008)/2004-2009

xÉ<Ç ÊÊnäªÉÉÒ, ÊÊnxÉÉÆBÉE& 24 xÉ´Éà°É®, 2008

ÊÊ´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÊÊiÉ, 2004-2009 BÉEä {Éè®É 2.4 +ÉÉè® |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, (JÉhb-1) BÉEä {Éè®É 1.1 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉÉå BÉÉÉ |ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE, ÊÊ´Énä¶É BªÉÉ{ÉÉ® AiÉnÂuÉ®É °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ.102 ÊÊnxÉÉÆBÉE 5.11.2008 uÉ®É +ÉÉÊvÉ°ÉÝÉÊSÉiÉ “bÉÒ.<Ç.{ÉÉÒ.°ÉÉÒ. n®Éå BÉÉÉÒ +ÉxÉÖ°ÉÝSÉÉÒ” àÉå ÊÊxÉàxÉÉÊªÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ BÉE®iÉä cé-

1. =i{ÉÉn °ÉàÉÝc& <ÆVÉÉÒÊÊxÉªÉÉË®MÉ =i{ÉÉn BÉÉÉäb& 61

µÉÉàÉ °ÉÆ. 67JÉ, 67MÉ, 85, 326, 327, 328, 329, 330, 336, 337, 341,342, 343, 344, 345, 350, 351, 352, 381, 386, 387BÉE, 387JÉ, 387MÉ, 387PÉ, 390 +ÉÉè® 391 àÉå <°{ÉÉiÉ àÉnÉå BÉEä ÊÊªÉA, bÉÒ<Ç{ÉÉÒ°ÉÉÒ |ÉÉÊ´ÉÉÎ¶ªÉÉå BÉÉÉä {ÉÉäiÉäÉnÉxÉ BÉEä ÊÊªÉA iÉiBÉÉÉäÉ |É£ÉÉ´É °Éä °ÉcÉäÉ ÊÊBÉEªÉÉ VÉÉiÉÉ cè*

2. =i{ÉÉn °ÉàÉÝc& ®°ÉÉªÉxÉ =i{ÉÉn BÉÉÉäb& 62

µÉÉàÉ °ÉÆ. 842 +ÉÉä® 899 àÉå °ÉÉÒàÉå] BÉEä ÊÊªÉA bÉÒ<Ç{ÉÉÒ°ÉÉÒ |ÉÉÊ´ÉÉÎ¶ªÉÉå BÉÉÉä {ÉÉäiÉäÉnÉxÉ BÉEä ÊÊªÉA iÉiBÉÉÉäÉ |É£ÉÉ´É °Éä °ÉcÉäÉ ÊÊBÉEªÉÉ VÉÉiÉÉ cè*

3. =i{ÉÉn °ÉàÉÝc& ÊÊ´ÉÉÊ´ÉvÉ=i{ÉÉn =i{ÉÉn BÉÉÉäb& 90

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 130 ÊÊnxÉÉÆBÉE 27.3.2008 BÉÉÉÒ µÉÉàÉ °ÉÆ. 3(i) BÉÉÉÒ vÉÉ®É BÉÉÉä iÉiBÉÉÉäÉ |É£ÉÉ´É °Éä c]É ÊÊnªÉÉ MÉªÉÉ cè*

<°Éä ãÉÉäBÉÉÉÊciÉ àÉå VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè *

(+ÉÉ®.A°É. MÉÖVÉ®ÉãÉ)
àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É BªÉÉ{ÉÉ®
A´ÉÆ {ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉÉÉ®

({ÉÉÉ.°ÉÆ. 01/94/180/bÉÒ<Ç{ÉÉÒ∞ÉÉÒ/{ÉÉÒAxÉ/AAàÉ09/{ÉÉÒ°ÉÉÒ-4 (JÉ) °Éä VÉÉ®ÉÒ)